Name of the corporate debtor:	Matoshri Laxmi Sugar Co-generation Industries Limited	Ī

Date of commencement of CIRP: 17/07/2025 List of creditors as on 06/08/2025

			Details of claim received Details of claim adm					Unsecured financial creditors (other tha			I IIIIIII CI CUITOI 9 D	Cronging to an	Chass of Creditors		
: P	l. o.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by		% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	ny mutual lues, that may be Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	1 Ka	rnataka Bank Limite	30-07-2025	1,09,46,04,818	59,41,53,988	Unsecured Financial Creditor		59,41,53,988	NA	29.26%	-	-	-		Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan
		Jnion Bank of India Solapur branch	31-07-2025	59,76,68,765	_	Unsecured Financial Creditor	-	-	NA	-	-	-			Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan and Basel Dose Loan
Γ		ınjab National Bank (Kolhapur Branch)	29-07-2025	15,42,19,357	-	Unsecured Financial Creditor	-	-	NA	-	-	-	-	15,42,19,357	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor
				1,84,64,92,940	59,41,53,988		-	59,41,53,988		29.26%	-	-	-	1,25,23,38,952	-

Notes:
As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.